

LOK SABHA
UNSTARRED QUESTION NO. 1986
TO BE ANSWERED ON 30th JULY, 2018

ATF Fuel

1986. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI) :

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether Bharat Petroleum Corporation Limited, Hindustan Petroleum Corporation Limited and Indian Oil Corporation Limited provide fuel for all aircrafts at Mumbai's Chhatrapati Shivaji International Airport through two pipelines from the refineries and if so, the details thereof;
- (b) whether Reliance Industries Limited has requested Petroleum and Natural Gas Regulatory Board (PNGRB) to declare these pipelines as common carriers which would allow it to access them and if so, the details thereof; and
- (c) whether PNGRB has consulted/ proposes to consult the public sector oil marketing companies before giving any permission in this regard and if so, the details thereof and if not, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) Petroleum and Natural Gas Regulatory Board (PNGRB) has informed that Bharat Petroleum Corporation Limited (BPCL) has laid Aviation Turbine Fuel (ATF) pipeline of 15 KM with the design capacity of 1.44 MMTPA from their refinery at Mahul, Mumbai to Santacruz Airport, Mumbai. Hindustan Petroleum Corporation Limited (HPCL) has commissioned ATF pipeline of 19.65 KM with the design capacity of 1.10 MMTPA from their Mumbai Refinery to storage location at Sahar, Mumbai Airport. Indian Oil Corporation Limited has informed that they receive the fuel assistance through these pipelines into a storage tank owned by Mumbai Aviation Fuel Farm Facility Private Limited. The refueling to the aircraft is done through an independent operator at Mumbai Airport.
- (b) Reliance Industries Limited has requested PNGRB for declaration of ATF pipeline from the refinery of HPCL to Mumbai International Airport Limited and ATF pipeline from the refinery of BPCL to Santacruz Airport, Mumbai as a Common Carrier Pipeline.
- (c) PNGRB has informed that it has issued public notice in terms of Section 20(I) of the PNGRB Act, 2006.
